

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:491  
ANSWERED ON:26.11.2012  
CLEARANCE TO SEA LINK PROJECT  
Sainuji Shri Kowase Marotrao

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any proposal from the Government of Maharashtra to provide environmental clearance to Bandra-Varsova sea link project;
- (b) if so, the details thereof as on date;
- (c) the present status of the proposal;
- (d) the time by which the proposal is likely to be cleared; and
- (e) if not, the reasons therefor and the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e):The Maharashtra State Road Development Corporation (MSRDC) has submitted a proposal for clearance under Coastal Regulation Zone (CRZ) to develop sea link from Versova to Bandra in the suburbs of Mumbai. The proposed sea link is about 900 m away from the Coast, 9.890 kms long with 4+ 4 lanes on both the sides and traffic dispersal points at Juhu Koliwada and Jogger's Park. The project proposal is under consideration of the Ministry.